

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM**


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/594/ (IB)/2017
NAME OF THE PETITIONER(S) : MATESHWARI OIL PRODUCTS
NAME OF THE RESPONDENT(S) : DHARANII COTTON MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RISHABH GUPTA

ADVOCATE - PETITIONER



ORDER

Counsel for petitioner present and made submissions in relation to the compliances made for rectifying the defects. Counsel for respondent called but absent. No representation. It is submitted that the respondent has not filed counter so far. Considering the submissions of the petitioner and in the interest of justice, I feel it is proper to direct counsel for petitioner to send private notice to the respondent for his appearance and for making submissions on the next date of hearing and file proof of the same by way of an affidavit. Put up on 14.11.2017 a 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)